

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 2**  
(TO BE ANSWERED ON THE 1<sup>st</sup> December 2025)

**MANDATORY FITNESS CERTIFICATIONS FOR PILOTS**

2. **SHRI ASHOKRAO SHANKARRAO CHAVAN**

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to allow private institutes and hospitals to conduct mandatory medical checkups and fitness certifications for commercial and private pilots in the country;
- (b) if so, the details thereof and response of airlines Pilots Association of India;
- (c) whether Government/DGCA has set any guidelines and criteria for such private institutes to be authorised for the said purpose;
- (d) the details of regulatory framework or monitoring mechanism put in place by Government to ensure the credibility, accuracy and safety of medical examinations conducted by private entities; and
- (e) names of private institutes approved or likely to be approved for the said purpose

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) & (b): Yes, Directorate General of Civil Aviation (DGCA) has approved class 1 medical examination at 13 centres (03 are Indian Air Force Boarding centres and 10 are DGCA approved Aeromedical evaluation centres).
- (c): DGCA has issued necessary Qualitative Requirements (QRs) along with terms and conditions to be followed by the private hospitals.

The Civil Aeromedical Evaluation Centers are mandated to follow DGCA guidelines issued in form of Civil Aviation requirements (CARs), Aeronautical Information Circular (AICs) & other related Circulars.

(d) & (e): DGCA conducts Annual Surveillance, Audit Plan and Spot Checks for the approved hospitals to ensure credibility of medical examinations conducted by private entities.

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